

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/16	TP 50/17	For Orders	433(e) /433(f)	GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*Pedham*

*[Signature]*

U. MOHAN

9844307345

Counsel for petitioner is present. He has filed memo along with copy of service of notice on the respondents from the India Post website. Respondent is called, absent. None appeared for respondent. Respondent is treated as absent.

Counsel for petitioner reported he would file two sets of copies today in the Registry. Counsel is also directed to comply the relevant Rules under I & B Code.

List it on 06.04.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)